

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF FINANCIAL SERVICES

**LOK SABHA**

**UNSTARRED QUESTION NO. 965**

TO BE ANSWERED ON THE 29<sup>th</sup> April, 2016/ Vaisakha 9,1937 (SAKA)

**Offsite ATMs**

**QUESTION**

**965. SHRI RAJAN VICHARE:**

Will the Minister of FINANCE be pleased to state:

- (a) whether the Reserve Bank of India (RBI) has allowed the banks to extend all the products and services through offsite ATMs;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the arrangements made by the Government to check the frauds on this account?

**ANSWER**

The Minister of State in the Ministry of Finance

(SHRI JAYANT SINHA)

(a) to (c): As per guidelines of Reserve Bank of India (RBI) regarding Offsite ATMs, banks are free to offer all their products and services through the ATM channels provided the technology permits the same and adequate checks are put in place to prevent the channel from being misused to perpetuate frauds on the banks/other genuine customers.

\*\*\*\*\*